

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 83/2016

New Delhi, this the 22nd day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Ahshan Ali,
(Aged 44 years)
S/o Late Shri Samsuddin,
Helper Khalasi
Under Sr. Section Engineer (Electrical Coaching)
Northern Railway, Meerut City.
R/o Vill. Khadhauli Post Mit bypass, U.P. .. Applicant

(By Advocate : None)

Versus

Union of India : through

1. General Manager,
Northern Railway,
Baroda House, New Delhi.

2. Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.

3. Sr. Section Engineer (Electrical Coaching),
Northern Railway,
Railway Station Meerut. .. Respondents

(By Advocate : Shri Shailendra Tiwary)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Even on the 3rd call, there is no representation on behalf of the applicant.

2. MA 59/2016 filed by the applicant seeking condonation of delay without specifying the exact number of days of delay was dismissed on 05.09.2017, as the same was not maintainable in the said form, by giving liberty to file an appropriate fresh Application specifying the exact number of days of delay before the next date of hearing, i.e. 25.10.2017, failing which appropriate orders would be passed in the main O.A. Inspite of the same, no application is filed till date.

3. In the circumstances, the O.A. is dismissed for default and non-prosecution. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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